



## Central Administrative Tribunal Principal Bench, New Delhi

T.A. No.02/2017  
(W.P. (C) No.8567/2016)

Wednesday, this the 18<sup>th</sup> day of March 2020

**Hon'ble Sri Justice L. Narasimha Reddy, Chairman  
Hon'ble Sri A.K. Bishnoi, Member (A)**

Naveen Kumar Gautam, age 31 years  
 s/o Sh. Naval Kishor Gautam  
 r/o 970/4, Nand Gaon Road  
 Baipas Kosi Kalan 2  
 Police Station, Kosikalan  
 Tehsil Chhata, District Mathura  
 Uttar Pradesh - 281403

..Applicant  
 (Sri Rajesh Kumar for Sri Sachin Chauhan, Advocate)

Versus

1. Union of India through its Secretary  
 Ministry of Urban Development  
 Maulana Azad Road, Rajpath Area  
 Central Secretariat, New Delhi – 110 001
2. Directorate of Estate through the Director  
 Directorate of Estate,  
 Nirman Bhawan, New Delhi
3. The Assistant Director of Estates  
 Govt. of India, Directorate of Estates  
 Nirman Bhawan, New Delhi

..Respondents  
 (Smt. Anupama Bansal, Advocate)

**O R D E R (ORAL)****Justice L. Narasimha Reddy:**

Learned proxy counsel for applicant submits that he has been instructed by the applicant to withdraw the T.A.

2. Permission accorded. The T.A. is accordingly dismissed as withdrawn.

**( A.K. Bishnoi )**  
**Member (A)**

**( Justice L. Narasimha Reddy )**  
**Chairman**

**March 18, 2020**  
/sunil/